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(e) the targets fixed under NREP for the above three districts for 1584 with details of beneficiaries and total amount estimated?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) Under National Rural Employment Programme employment is generated by engaging rural unemployed/under-employed by executing works in the rural areas No loans are granted under this Programme.

- (b) to (d) Does not arise.
- (e) No target of employment generation are fixed for the districts at the Central level. However, for Madhya Pradesh state as a whole the target for employment generation for the year 1983-84 is 252.00 lakh mandays against the total allocated amount of Rs. 29.40 crores.

Expert Committee Recommendation on Felling of Trees in Uttar Pradesh

4726. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Uttar Pradesh Government have setup experts committee to look into the Policy regarding tree felling in Himalaya region of Uttar Pradesh and if so, when it was set up;
- (b) whether it is a fact that this committee has given its recommendation a long time back and the recommendations are lying with his Ministry for final approval;
- (c) if so, for how long the report is lying with the Ministry and the reasons for holding back the approval; and
- (d) the time by which the report will be approved by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Committee was set up by Government of Uttar Pradesh in August, 1981.

The Committee submitted (b) to (d) its report to Uttar Pradesh Governmet in March, 1982, after which it was examined by the State Government and they referred the report with their comments to the Ministry of Agriculture in September, 1982. After consulting all concerned, including the Department of Environment, views of the Government of India were communicated to the State Government in June, 1'83. The matter was referred to the Ministry of Agriculture again by the State Government in December, 1983. Discussions have recently been held with the State officials to formulate agreed solutions which are under consideration of the Government. Meanwhile, the moratorium on felling of green trees in areas above 1:00 metres in altitude and on slopes over 450 continues.

Assistance fer Coconut Extension Programme

- 4727. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of AGRICUL-TURE be pleased to state:
- (a) whether his Ministry has been providing financial assistance to some States in implementing coconut extension programmme;
- (b) if so, the names of the States whose such Programme is under implementation at present;
- (c) the amount of Central assistance provided to the State of Orissa during the Sixth Plan (Year-wise) for implementing the above programme; and
- (d) the details of the coconut extension programme implemented in Orissa during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULATURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The financial assistance is being provided to the coconut growing States and Union Territories i.e. Kerala, Karnataka, Tamil Nadu, Andhra Pradesh, Orissa, West